

to India from 17th to 20th April, 1995, the focus of discussions related to strengthening of economic and commercial relations between India and USA.

(b) and (c). Do not arise.

[Translation]

#### Import/Export of Cotton

7406. SHRI GUMAN MAL LODHA  
DR. CHINTA MOHAN :  
SHRI NARAIN SINGH CHAUDHARY :

Will the Minister of TEXTILES be pleased to state:

(a) the quantity of cotton exported during 1994-95 and the value thereof;

(b) the countries to which the Export was made;

(c) the quantity of cotton imported during above period and the value thereof; and

(d) the foreign exchange earned by export of cotton during above period?

THE MINISTER OF TEXTILES" (SHRI G. VENKAT SWAMY) : (a) and (b). 68,700 bales of cotton valued at about Rs. 50.10 crores have been exported to Germany, Belgium and Japan during 1994-95 cotton season, so far.

(c) 1,59,800 bales of raw cotton valued at about Rs. 176 crores was imported during the 1994-95 cotton season.

(d) The foreign exchange earned by exporting cotton during 1994-95 amounted to about \$ 16.21 million.

#### Bank Loans to Unemployed Persons

7407. DR. P.R. GANGWAR : Will the Minister of FINANCE be pleased to state :

(a) the number of unemployed persons to whom banks have provided loans during the last year, State-wise;

(b) the number of such persons in Uttar Pradesh who had submitted their forms to the Department of Industry to get loan and the number of persons out of them to whom loan was sanctioned; and

(c) the reasons for not sanctioning the loan to all the applicants?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) State/Union Territory-wise position of the number of unemployed persons who have been sanctioned loans by the banks under the Prime Minister's Rozgar Yojana (PMRY) during the year 1994-95, as furnished by the office of the Development Commissioner (Small Scale Industries), Ministry of Industry, is set out in the Statement attached.

(b) The physical target under the PMRY scheme in the State of Uttar Pradesh for the year 1994-95 was

fixed at 27,400. The number of applications received by the District Industries Centres (DICs), applications recommended by the DICs to the banks for sanctioning of loans and applications sanctioned under PMRY during the year 1994-95 in the State of Uttar Pradesh as furnished by the Office of the Development Commissioner (Small Scale Industries) are as under

#### NUMBER OF APPLICATIONS

Received by the DICs	Recommended by the DICs	Sanctioned loans by the banks
82318	53752	22826

(c) The reasons for rejection of applications sponsored by the DICs Inter-alia include, non-viability of the projects and the applications not fulfilling the criteria laid down under the PMRY Scheme

#### STATEMENT

*State/Union Territory-wise number of Unemployed persons who have been provided with bank loans under the Prime Minister's Rozgar Yojana (PMRY) during 1994-95*

S. No.	Name of State/Union Territory	No of applications sanctioned
1	2	3
1.	Andhra Pradesh	19484
2.	Assam	6404
3.	Bihar	10532
4.	National Capital Territory of Delhi	702
5.	Goa	192
6.	Gujarat	5715
7.	Haryana	4588
8.	Himachal Pradesh	2202
9.	Jammu & Kashmir	1880
10.	Karnataka	13727
11.	Kerala	10240
12.	Madhya Pradesh	21840
13.	Maharashtra	23230
14.	Manipur	2004
15.	Mizoram	80
16.	Orissa	5474
17.	Punjab	5357
18.	Rajasthan	7646
19.	Tamil Nadu	14537
20.	Tripura	733
21.	Uttar Pradesh	22826
22.	West Bengal	6624